

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

FIRST TO SIXTY-EIGHTH REPORTS  
(ENGLISH VERSION)



EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
(Eighth Lok Sabha)

FOURTEENTH REPORT

(Presented on 19-3-1986)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fourteenth Report.

2. The Committee met on 17 March 1986 for classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of rule 294(1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to six Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Regional Rural Banks (Amendment) Bill, 1986 (*Amendment of section 2, etc.*) by Dr. Sudhir Roy and (ii) the Hoarding and Profiteering Prevention Bill, 1986 by Prof. Madhu Dandavate, be placed in category 'A' and all the remaining four Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;  
17 March, 1986  
26 Phalgun, 1907 (Saka)

M. THAMBI DURAI,  
Chairman,  
Committee on Private Members'  
Bills and Resolutions.

**APPENDIX**

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Payment of Bonus (Amendment) Bill, 1986 ( <i>Amendment of section 1, etc.</i> ) by Dr. Datta Samant.	12 of 1986	B	2 hours
2.	The Regional Rural Banks (Amendment) Bill, 1986 ( <i>Amendment of section 2, etc.</i> ) by Dr. Sudhir Roy.	14 of 1986	A	2 hours
3.	The Constitution (Amendment) Bill, 1986 ( <i>Amendment of article 368</i> ) by Prof. Madhu Dandavate.	9 of 1986	B	2 hours
4.	The Constitution (Amendment) Bill, 1986 ( <i>Amendment of articles 75 and 164</i> ) by Prof. Madhu Dandavate.	7 of 1986	B	2 hours
5.	The Hoarding and Profiteering Prevention Bill, 1986 by Prof. Madhu Dandavate.	13 of 1986	A	2 hours
6.	The Constitution (Amendment) Bill, 1986 ( <i>Amendment of article 16</i> ) by Shri Uttam Rathod.	2 of 1986	B	2 hours